

8

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH MUMBAI

ORIGINAL APPLICATION NO: 100/95

DATE OF DECISION: 27.8.1999.

Shri N.V.Bhat and others. Applicant.

Shri A.I.Bhatkar. Advocate for
Applicant.

Versus

Union of India and others. Respondents.

Shri S.S.Karkera for Advocate for
Shri P.M.Pradhan. Respondent(s)
Shri V.S. Masurkar.

CORAM

Hon'ble Shri B.N. Bahadur, Member (A)

Hon'ble Shri S.L. Jain, Member (J)

(1) To be referred to the Reporter or not? No

(2) Whether it needs to be circulated to
other Benches of the Tribunal? No

B.Bahadur
(B.N.Bahadur).
Member (A)

NS

(6)

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH MUMBAI**

ORIGINAL APPLICATION NO: 100/95

FRIDAY the 27th day of AUGUST 1999.

CORAM: Hon'ble Shri B.N.Bahadur,Member(A)

Hon'ble Shri S.L.Jain, Member(J)

1. N.V. Bhat
2. V.G.Gawas
3. A.Ramamurthy
4. R.Subramanian
5. T.L.Molly
6. R.M.Ramanathan
7. A.V.Viswanathan
8. A.A.Neelamegam
9. G.D.Durugkar
10. D.Pushparaj
11. R.Rangaraj
12. R.Narayanan
- 13.. K.S.Ganapathy
- 14.. S.Subramaniany
- 15.. S.Balasubramanian
15. S.Balasubramanian

All working as Accounts Officers

State of Maharashtra.

...Applicants.

By Advocate Shri A.I.Bhatkar.

V/s.

1. Union of India through
Secretary,
Ministry of Communications,
Department of Telecommunications
Sanchar Bhavan, New Delhi.
2. The Controllet of Telecom
Stores, Fosbery Road,
Bombay.

...2...

:2:

(V)

3. Chief General Manager,
Mahanagar Telephone Nigam Ltd.,
Prabhadevi, Bombay.
4. Prabhadevi, Bombay.
Chief General Manager,
Maharashtra Telecom Circle,
G.P.O. Building,
5. Chief General Manager
TGelecom Factory,
Sion Trombay Road,
V.N.Purav Marg.,
Deonar, Bombay.
6. Chief General Manager,
Western Telecom Project
Circle,
Pheonix Mill Compound,
Lower Parel, Bombay. ... Respondents.

By Advocate Shri S.S.Karkera for Shri P.M.Pradhan for
respondent No.1, 4 and 6

Shri V.S.Masurkar for respondent No 3 and 5

ORDER (ORAL)

{Per Shri B.N.Bahadur, Member (A)}

The learned counsel for the respondents have produced a copy of the order of this Tribunal in OA 1009/94, 1088/94, 1013/ and 1347/94 dated 7.7.1999. The facts and issue involved in this OA is similar to those OAs which were disposed of by this Bench on 7.7.1999.

In view of this position the OA is dismissed. No Costs.

B.N.Bahadur

(B.N.Bahadur)
Member(A)

S.L.Jain
(S.L.Jain)
Member(J)

NS